

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 209
CA No. 53/JPR/2021
CA No. 57/JPR/2021
CA No. 07/JPR/2022
CP No. 222/241-242/JPR/2020
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Raj Kumar Joshi & Others

...Petitioners

Versus

Shri Ganpati Fertilizers Limited & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : None-appeared
For the Respondent : Nilanjan Chatterjee, Adv.
Abhijit Bhatnagar, Adv.

ORDER

None appears for the Petitioner. Mr. Nilanjan Chatterjee, Adv. and Mr. Abhijit Bhatnagar, Adv. appearing for the Respondents submit that pleadings in CA No. 53/JPR/2021 & CA No. 57/JPR/2021 are completed. An appeal was filed before Hon'ble NCLAT against order dated 26.09.2022 passed by this Tribunal. Hon'ble NCLAT has directed that the Applicant may approach to NCLT and may request for passing order on maintainability of the Petition. List the matter on 24.04.2023.



(Prasanta Kumar Mohanty)
Technical Member



(Deep Chandra Joshi)
Judicial Member

March 14, 2023

VG